

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 13
IA No. 36/JPR/2021
CP No. (IB)- 612(ND)/2018
TA No. 86/2018
Under Section 9 of IBC, 2016**

In the matter of:

M/s Krishna Sales Corporation

....Operational Creditor/Applicant

Versus

M/s The Rajasthan Industrial Gases Limited

.....Corporate Debtor

**Coram: HON'BLE MR. AJAY KUMAR VATSAVAYI, JUDICIAL MEMBER
HON'BLE MR. RAGHU NAYYAR, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Naresh Kumar Sejvani, Adv.

For the Respondent : R. K. Salecha, Adv.

ORDER

IA No. 36/JPR/2021:-

The instant application has been filed by the Applicant seeking urgent hearing of CP No. (IB)- 612(ND)/2018. In the circumstances, IA No. 36/JPR/2021 is allowed to the extent of urgent hearing and stands disposed of accordingly.

CP No. (IB)- 612(ND)/2018 is taken up for hearing.

Sd/-

CP No. (IB)- 612(ND)/2018:-

Pleadings are complete. List the matter for hearing on 07.09.2021.

Sd/-

(Raghu Nayyar)
Technical Member

July 15, 2021
H.A

Sd/-

(Ajay Kumar Vatsavayi)
Judicial Member